

readership and sports coverage. While National Herald has been proposed to be given 8, there are quite a few others which have been given more than that number.

**Appointment of FCI dealers to flush out stock of imported fertilizers**

1161. SHRI S. M. KRISHNA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Food Corporation of India proposed to appoint its own dealers to flush out its surplus stocks of imported fertilisers; and

(b) if so, the places where these outlets are proposed to be opened and quota allotted to each State?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R.V. SWAMINATHAN): (a) Food Corporation of India have been handling and distributing imported non-potassic fertilizers. The absence of their own distribution/dealer network has become a constraint for efficient and expeditious supply of fertilizers by Food Corporation of India. Food Corporation of India, therefore, propose to set up their own dealer network.

(b) According to Food Corporation of India 585 dealers in 12 States have been appointed by them so far for distribution of fertilisers handled by them. They propose to appoint dealers in each district upto the Block level. The quantity to be distributed by Food Corporation of India in each State will depend on the allotments given to them by the Ministry of Agriculture in each season on the basis of the requirements of imported non-potassic fertilisers.

**Disbursement of Amount to Bihar under I.R.D.P.**

1162. SHRI N. E. HORO: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the amount actually disbursed either as grants or loans to Bihar during the first

two years of the Sixth Five Year Plan period under the Integrated Rural Development Programme;

(b) the share of such grants or loans for the district of Santhal Paraganas and the districts of North Chota Nagpur division and South Chota Nagpur division in Bihar, district-wise; and

(c) whether any evaluation has been made so far to show that money has been spent truthfully and what is the Physical achievement thereof?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI BALESHWAR RAM): (a) An amount of Rs. 1800.65 lakhs has been released to Bihar during the years 1980-81 and 1981-82 under the Integrated Rural Development Programme as Central share of grant.

(b) Out of the amount mentioned under (a) above, the amount released to Santhal Paraganas and the districts of North Chota Nagpur division and South Chota Nagpur division in Bihar is given below district-wise:

	Rs. lakhs
1. Santhal Parganas . . . . .	138.00
2. North Chota Nagpur division :	
(i) Dhanbad . . . . .	30.65*
(ii) Giridih . . . . .	47.00
(iii) Hazaribagh . . . . .	100.75
3. South Chota Nagpur Division :	
(i) Palamau . . . . .	100.80**
(ii) Ranchi . . . . .	64.50
(iii) Singhbhum . . . . .	73.00

\*includes Rs. 0.65 lakhs released to the State Government for area planning during 1980-81.

\*\*includes Rs. 25.80 lakhs released to the State Government during 1980-81.